

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2925
TO BE ANSWERED ON 03.08.2018

Applicability of Forest Right Act

2925. SHRI BALABHADRA MAJHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Department of Forest and Environment proposes to extend the applicability of the Forest Right Act to the poor fishermen of Bhitarkanika wild life sanctuary to fish inside the sanctuary like their forefathers; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) and (b) The Ministry of Environment, Forest and Climate Change has not received any proposal from the State Government for extending the applicability of the Forest Rights Act to poor fishermen of Bhitarkanika wildlife Sanctuary for fishing inside the Sanctuary.

However, the Wild Life (Protection) Act, 1972 provides for use of forest produce from Sanctuary for meeting the *bona fide* personal needs of the people living in and around the Sanctuary.
